

BUSINESS ADVISORY COMMITTEE
(Sixteenth Lok Sabha)

FIFTY-FIFTH REPORT
(Presented on **24.07.2018**)

The Business Advisory Committee held a sitting on Monday, the 23rd July, 2018.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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|---|---|----------------|
| (1) The Prevention of Corruption (Amendment) Bill, 2013 as reported by Select Committee of Rajya Sabha and as passed by Rajya Sabha. | } | 2 Hours |
| (2) The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2018.
<i>(Consideration and passing)</i> | } | 3 Hours |
| (3) The Banning of Unregulated Deposit Schemes Bill, 2018.
<i>(Consideration and passing)</i> | } | 2 Hours |
| (4) The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018.
<i>(Consideration and passing)</i> | } | 3 Hours |
| (5) The Airports Economic Regulatory Authority of India (Amendment) Bill, 2018.
<i>(Consideration and passing)</i> | } | 2 Hours |
| (6) Discussion on Statutory Resolution seeking disapproval of the National Sports University Ordinance, 2018 (No. 5 of 2018) and consideration and passing of the National Sports University Bill, 2018. (To replace an Ordinance)
<i>(Consideration and passing)</i> | } | 3 Hours |
| (7) The Arbitration and Conciliation (Amendment) Bill, 2018.
<i>(Consideration and passing)</i> | } | 2 Hours |

NEW DELHI;
23rd July, 2018
Shravana 1, 1940 (Saka)

[Sumitra Mahajan]
Chairperson,
Business Advisory Committee.